

⑧ OA657/87

2-11-93

Hon. Mr. Maharey Dns JM.
Hon. Miss. Usha Sen AM

Case called out. None appeared
on behalf of the parties. On the
last 2 dates i.e. 20.5.93 and
23.9.93 the parties remained
absent. The Case ~~is~~ is
dismissed in default of the
parties.

Ullh
AM.

✓
J.M.